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R.K.Seth vs.UOI

PART HEARD SL.No.2

O.A.No.396/12

Date -9.7.2014

CORAM:

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri J.M.Patnaik, learned counsel for the applicant and Shri U.B.Mohapatra, learned SCGSC for the Respondents. Shri Patnaik seeks permission of this Tribunal to withdraw the O.A. The prayer is allowed. O.A. is disposed of as withdrawn.


MEMBER(A)


MEMBER(J)